CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00366/2020 IN ORIGINAL APPLICATION NO.170/00910/2019

DATED THIS THE 22nd DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

- Union of India Rep Secretary Ministry of Defence South Block New Delhi-110 001.
- Director of General of EME
 Army Head Quarters
 DHQ P.O
 New Delhi-110 001.
- Commander
 Head Quarters
 Base Workshop Group EME
 Meerut Cantt-250 001.
- Commander & Managing Director
 Army Base Workshop
 Bengaluru-560 008.
 Respondents in OA/Applicants in MA

(By Advocate Shri K.Gajendra Vasu)

Vs.

T.No.2711, T/M N.Anke Gowda S/o Linge Gowda Aged 57 years 515, Army Base Workshop Ulsoor, Bengaluru-560 008.

....Respondent in MA/Applicant in OA

(By Advocate Shri Vikram Phadke)

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Pursuant to our earlier order dated 06.01.2021, Brigadier Anil Das has appeared

in person along with records in original. He has stated that the respondents have

already filed a Writ Petition before the Hon'ble High Court of Karnataka at

Bangalore laying down therein a challenge to the order dated 11.02.2020 passed

by this Tribunal in OA.No.910/2019 and the said Writ Petition is likely to be listed

for hearing within a period of two weeks. He has further stated that in case the

respondents fail to obtain a stay order against the order passed by this Tribunal,

the said order will be implemented subject to the outcome of pending Writ

Petition before the Hon'ble High Court of Karnataka.

2. In view of the above statement made by Brigadier Anil Das,

MA.No.366/2020 is disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/